

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAXIMUM SYNTHETICS PRIVATE LIMITED**

Sl. No.	PARTICULARS	Details
1.	Name of corporate debtor	Maximum Synthetics Private Limited
2.	Date of incorporation of corporate debtor	12/12/2002
3.	Authority under which corporate debtor is incorporated /registered	Roc- Jaipur
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U17118RJ2002PTC017975
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Address: 135, Ambaji Textile Market, Ajmer Road, Bhilwara-311001, Rajasthan. Factory Premises: Araji No. 724/1 village-Bhadali Khera, Arjia Road, Distt Bhilwara.
6.	Date of closure of Insolvency Resolution Process	09/02/2021 (Date of order of Liquidation)
7.	Liquidation commencement date of corporate debtor	09/02/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Satyendra Prasad Khorania IP Regn. No. IBBI/IPA-002/IP-N00002/2016-17/10002
9.	Address and e-mail of the liquidator, as registered with the Board	402, 4 th Floor, OK Plus, DP Metro, Opp. Pillar No. 94, New Sanganer Road ,Jaipur-302019, Rajasthan. E-mail: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the liquidator	402, 4 th Floor, Okay Plus DP Metro, Opp. Pillar No. 94, New Sanganer Road, Jaipur -302019, Rajasthan Email : maximumcirp@gmail.com
11.	Last date for submission of claims	11/03/2021

Notice is hereby given that the National Company Law Tribunal Jaipur Bench has ordered the commencement of liquidation of the Maximum Synthetics Private Limited on 09/02/2021.

The stakeholders of the Maximum Synthetics Private Limited are hereby called upon to submit their claims with proof on or before 11/03/2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 10.02.2021

Place: Jaipur



Satyendra P. Khorania
Liquidator of Maximum Synthetics Private Limited
Reg. No. IBBI/IPA-002/IP-N00002/2016-17/10002